

राजस्थान के सिरोही जिले में एक करोड़ रुपये से अधिक की पूंजी वाले उद्योगों की स्थापना हेतु 1981-84 (जून तक) सात आशय पत्र जारी किए गए हैं।

इन आशयपत्रों के नाम, उत्पादन की वस्तु, क्षमता तथा स्थापना स्थल आदि के बारे में भारतीय निवेश केन्द्र द्वारा अपने "मन्थली न्यूज लेटर" में प्रकाशित किए जाने हैं जिसकी प्रतियां ससद पुस्तकालय में उपलब्ध हैं।

Association of States with Self-Employment Scheme

2612. SHRI SUDHIR KUMAR GIRI : Will the Minister of INDUSTRY be pleased to state :

(a) whether State Governments have been associated with the Self Employment Scheme ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) Yes, Sir.

(b) The Self-Employment Scheme for Educated Unemployed Youth is being implemented in the country District Industries Centres which are under the administrative control of State Governments.

Sangeet Natak Akademy Service Bye-Laws

2613. SHRI HIRA LAL R. PARMAR : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether it is a fact that the Sangret Natak Akademy is an autonomous organisation under the Department

of Culture set up by Government in 1953 and it has its own service bye-laws for its employees duly approved by Government in 1984 ;

(b) whether it is also a fact that to make changes in any clause in the service Bye-laws and Rules and Regulations approval of Government is required as per clause 3 (XXVI) of its Memorandum of Association, and also employees are to be informed accordingly ;

(c) whether it is also a fact that certain changes in the Service Bye-laws of the Akademy have been made without approval of Government and employees have not been informed ; and

(d) if so, what are the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) :

(a) and (b) Yes, Sir.

(c) and (d) Sangeet Natak Akademi, which is an autonomous organisation, has reported one instance when they have changed the Service Bye-laws during 1973 within their powers. This changed relates to mode of recruitment to ministerial posts. As the question of recruitment to ministerial posts is subjudice it will not be advisable to comment on this matter at this stage.

Booking of Foodgrains in open Rail Wagons

2614. SHRI R. P. DAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware of the fact that foodgrains are often booked to States in open rail wagons which generally get wet during rain and become unsuitable for human consumption ; and